

(b) and (c) No, Sir. The number of beneficiaries for the last three years-wise is as under:

	2013	2014	2015
No. of beneficiaries	63	58	113

Setting up heavy industry in Kerala

508. SHRI ABDUL WAHAB: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government proposes to set up any heavy industry in the State of Kerala; and

(b) whether any request from the State Government is pending with Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) No, Sir. Since Industry is a State subject, no centralized data regarding setting up of any heavy industry across the country including Kerala is maintained in the Department of Heavy Industry (DHI). The role of DHI is confined to the administration of Central Public Sector Enterprises (CPSEs) and Sectors under its administrative control.

(b) In view of the above, does not arise.

Number of closed heavy industries in West Bengal

509. SHRI T. K. RANGARAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of heavy industries closed during 2011 to 2014 with special reference to West Bengal, year-wise and State-wise; and

(b) the number of heavy industries reopened during 2011-14 with special reference to West Bengal, year and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) Since Industry is a State subject, no centralized data regarding heavy industries which were closed down in the country including West Bengal is maintained in the Department of Heavy Industry (DHI). The role of DHI is confined to the administration of Central Public Sector Enterprises (CPSEs) and Sectors under its administrative control.

(b) In view of the above, does not arise.